

ITEM NO.1501
(For Judgment)

COURT NO.5

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.9035/2013

SAVITRI BAI & ANR.

Appellant(s)

VERSUS

SAVITRI BAI

Respondent(s)

Date : 29-02-2024 This appeal was called on for pronouncement of Judgment today.

For Appellant(s) Ms. Awantika Manohar, AOR

For Respondent(s) Mr. Akshat Shrivastava, AOR

Hon'ble Mr. Justice Sanjay Kumar pronounced the non-reportable judgment of the Bench comprising Hon'ble Mr. Justice Sanjay Karol and His Lordship.

The appeal is allowed in terms of the signed non-reportable Judgment placed on the file.

Pending application(s), if any, shall stand disposed of.

(VIJAY KUMAR)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR